



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,19th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[JUDGMENT OF THE FOLLOWING CASE WILL BE DELIVERED  
BY HONOURABLE THE CHIEF JUSTICE SITTING IN THE  
REGULAR DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/4044/2020</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH OF HONOURABLE MR. JUSTICE NELSON SAILO WILL SIT AGAIN AFTER RISING OF THIS BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./8/2022</a> IN WP(C)/7412/2016 (D/O), WITH LCR, BY SLIP	KAHINUR BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">Review.Pet./35/2022</a> IN WP(C)/5466/2016 (D/O), BY SLIP	SAFARA BEGUM @ SAPARA BEGUM @ CHAPARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">Review.Pet./71/2023</a> IN WP(C)/7201/2016 (D/O), WITH LCR, BY SLIP	PADDA SARKAR @ PADDA RANI SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
39	<a href="#">Bail Appln./817/2024</a> B/O	SUMIT DHAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. S BISWAS MS D DEVI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
40	<a href="#">Bail Appln./321/2024</a> SCANNED COPY OF CASEB RECORD, FIXED	VIKASH KUMAR RANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS S K DAS	P ADHIKARI (R-2) PP, ASSAM
41	<a href="#">Bail Appln./450/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	RIYAZ KHAN MR S RAHMAN	PP, ASSAM
42	<a href="#">Bail Appln./648/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
43	<a href="#">Bail Appln./744/2024</a> FIXED	BINARAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
25 <a href="#">WP(C)/1053/2022</a> B/O	SEEMA LASKAR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
26 <a href="#">WP(C)/1369/2022</a> B/O	JITU DEKA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
27 <a href="#">WP(C)/2860/2023</a> B/O	PULAK DAS <b>Versus</b> THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r- 12,20,28,39,44) MS P BORAH (r- 12,20,28,39,44) MS A DAS (r- 12,20,28,39,44)

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**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSELIST WILL  
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
25	<a href="#">FAO/1/2024</a> CAVT. NO.11212/023, FIXED	M/S SUMOTEK INNOVATION PVT LTD AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD AND ANR.	MR. B J MUKHERJEE MR. B J MUKHERJEE MS B DEVI MS R SAHA N CHAUDHURY	SC, APDCL MR. J BHARALI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/22/2024</a> in FAO/1/2024	M/S SUMOTEK INNOVATION PVT LTD AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	SC, APDCL MR. J BHARALI FOR CAVEATOR

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./247/2024</a> FIXED	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
44	<a href="#">Bail Appln./453/2024</a> WITH OFFICE NOTE, FIXED	MD. JAYAD KHAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
45	<a href="#">Bail Appln./506/2024</a> FIXED, WITH SCANNED COPY OF SUPPL. CASE RECORD	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
46	<a href="#">Bail Appln./628/2024</a> FIXED	MD. DEYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
47	<a href="#">Bail Appln./739/2024</a> WITH OFFICE NOTE, FIXED	NIAJUL ISLAM TALUKDAR @ NIYAJUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
48	<a href="#">Bail Appln./740/2024</a> WITH OFFICE NOTE, FIXED	MRINAL KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
49	<a href="#">Bail Appln./742/2024</a> FIXED	AMDADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ORDERS</b>				
50	<a href="#">I.A.(CrI.)/42/2024</a> FIXED in CrI.A./9/2024	ABDUL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./9/2024</a>	ABDUL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
55	<a href="#">WP(C)/4783/2019</a> FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
<b>MOTION</b>				
56	<a href="#">WP(C)/1385/2024</a> CAVT. NO.02462/024, FIXED	SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
<b>ADMISSION</b>				
57	<a href="#">WP(C)/780/2022</a> PART-HEARD, FIXED	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
58	<b>WITH</b> <a href="#">WP(C)/5398/2021</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
59	<b>WITH</b> <a href="#">WP(C)/7336/2021</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

60	<b>WITH</b> <a href="#">WP(C)/5358/2022</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
61	<a href="#">WP(C)/4884/2022</a> FIXED	MD. ABUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G SAROWAR MD H R AHMED MR R ISLAM	SC, AIIDC GA, ASSAM MR A KALITA (R-5) MR. S CHAMARIA (R-5) MR. S D PURKAYASTHA MR. M MAHANTA (R-5) MR. A DEKA MS. S PHUKAN MR A N SARMAH (R-5) MR M M ZAMAN (R-5) SC, REVENUE
62	<a href="#">WP(C)/6950/2023</a> FIXED	AMIRJAN KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
<b>ORDERS</b>				
63	<a href="#">WP(C)/1690/2023</a> WITH OFFICE NOTE, B/O	JAKIR HUSSAIN AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 52 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. B DEKA (r-1) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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23)	MR D K MISHRA	18-03-2024	To	20-03-2024
24)	MR. B NATH	22-03-2024	To	05-04-2024
25)	MR. S P ROY	19-03-2024	To	19-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,19th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

7	<a href="#">Crl.Pet./878/2022</a>	RAJU DOWARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
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**DELIVERY OF ORDER**

8	<a href="#">Crl.Pet./32/2024</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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**[ For Tuesday,19th March 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

**THIS BENCH WILL RISE AS SOON AS FULL BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
M.ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R.SURANA  
AND HONOURABLE MR. JUSTICE S.K. MEDHI RISES  
AND WILL SIT AGAIN AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE K.R.SURANA AND  
HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
41	<a href="#">Crl.Pet./316/2023</a> PART-HEARD	ALOK KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
<b>ORDERS</b>				
42	<a href="#">I.A.(Crl.)/666/2022</a> WITH LCR 3 FILES, B/O in Crl.A./277/2022 <b>WITH</b> <a href="#">Crl.A./277/2022</a>	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/179/2024</a> in Crl.A./277/2022	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/179/2024</a> in Crl.A./277/2022	PAPPU SINGH, <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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### [ For Tuesday,19th March 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL,MFA AND CIVIL BENCH-III MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
22 <a href="#">MACApp./138/2020</a> AT 10:15 AM	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MR. R C PAUL MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN
<b>HEARING</b>			
23 <a href="#">MFA/4/2013</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
24 <a href="#">MACApp./592/2018</a> WITH LCR, B/O	SUFIA KHATUN <b>Versus</b> THE BRANCH MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M HUSSAIN MR A RASHID MD. I H KHAN	MR. R K AGARWALA (R2, R3) MD. A AHMED (R1) MR. R C PAUL MS. D KALITA (R2, R3) MR A CHOUDHURY (R2, R3) MS L DAS
25 <a href="#">MACApp./294/2021</a> WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S DAS MR. J KALITA (R-1) MR. N BORUAH MR. M RAHMAN

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	<a href="#">WP(C)/1623/2024</a> CAVT. NO.03202/024, B/O, WITH CAVT. 320/2024	RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO H. DAIMARY SC, BTC FOR CAVEATOR
<b>ADMISSION</b>				
27	<a href="#">FAO/17/2024</a> AS FIRST ITEM, BY SLIP  <b>WITH</b> <a href="#">I.A.(Civil)/670/2024</a> in <a href="#">FAO/17/2024</a>	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR  AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY  MR. M C DAS MR. S P CHOUDHURY	

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
39	<a href="#">AB/216/2024</a> B/O	RAJU MEDOK <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
40	<a href="#">Bail Appln./757/2024</a> B/O	DULAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M.P. BORAH MR D BARMAN	PP, ASSAM
<b>MOTION</b>				
41	<a href="#">AB/742/2024</a> B/O	SAPAN RAY @ SWAPAN RAY <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
<b>BAIL HEARING</b>				
42	<a href="#">AB/4355/2023</a> WITH OFFICE NOTE, FIXED	SAMSUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

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14)	MS. B M CHETRI	15-03-2024	To	25-03-2024

15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024
22)	MD M S ALI	19-03-2024	To	22-03-2024
23)	MR D K MISHRA	18-03-2024	To	20-03-2024
24)	MR. B NATH	22-03-2024	To	05-04-2024
25)	MR. S P ROY	19-03-2024	To	19-03-2024



# Gauhati High Court At Guwahati



The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

**GAUHATI HIGH COURT**

**PRODUCTION CAUSELIST**

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[ For Tuesday, 19th March 2024 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF PRODUCTION , IF TIME PERMITS. ]

[ AT ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**  
**COURT NO.: 17**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			<b><u>ADMISSION</u></b>	
1.	RERA APPEAL/15551/2023/(Filing No.) (AT 2:00 PM), WITH OFFICE NOTE, FIXED	DINESH SHARMA <b>Versus</b> PINKY BHANSHALI AND 2 ORS (E)	MR. M K SAH	

NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on //

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR S PARASHAR	13-03-2024	To	20-03-2024
7)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
8)	MR. O P BHATI	11-03-2024	To	07-04-2024
9)	MR. N SHARMA	15-03-2024	To	19-03-2024
10)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
11)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
12)	MS. B M CHETRI	15-03-2024	To	25-03-2024
13)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
14)	MR. S BANIK	18-03-2024	To	21-03-2024
15)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
16)	MRS. R S DEURI	18-03-2024	To	19-03-2024
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19)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024
20)	MD M S ALI	19-03-2024	To	22-03-2024
21)	MR D K MISHRA	18-03-2024	To	20-03-2024
22)	MR. S P ROY	19-03-2024	To	19-03-2024